SHRI LAL BAHADUR: They will be Gazetted Officers. They will be recruited as Gazetted Engineers and for temporary posts and for temporary vacancies.

SHRI H. C. MATHUR: Am I to understand that this has been made clear because anybody who applies has got to know whether he is being recruited for Class I or Class II?

SHRI LAL BAHADUR: That will be made clear.

SHRI O. V. ALAGESAN: The candidates will take care of that.

## REPRESENTATION OF NON-OFFICIAL Members in the Indian Central Arecanut Committee

\*707. SHRIMATT PARVATHI KR1SH-NAN: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) whether Government have received any representations from the Arecanut Merchants' Association of Ma'abar District (Madras State) regarding representation of non-official members from Northern Ponnani, Ernad and Walluvanad Taluks of Malabar district in the Indian Central Arecanut Committee; and

(b) if so, the action taken by Government on the representations?

THE MINISTER FOR AGRICULTURE (DR. P. S. DESHMUKH): (a) No.

(b) Does not arise.

I may, however, point out that; it appears that the Indian Central Arecanut Committee have received the representation which has been mentioned in the question.

SHRIMATI PARVATHI KRISHNAN: Do the Government propose to take any action on that representation?

DR. P. S. DESHMUKH: The Committee has asked the people who represented to furnish information. They have not done so but it would be impossible to give representation to everybody who says that he has got an organisation because there is already a representative of the Palghat Chamber of Commerce who represents the Arecanut traders in South Malabar.

to Questions

SHRIMATI PARVATHI KRISHNAN: Is it not a fact that in the representation they don't ask for the representation of any particular organisation but that the non-official Members on the Committee should come from that area because then they will be aware of the problems that arise in this industry and their complaint is that the non-official representatives at the present moment have absolutely no connection with the industry nor do they come from that particular area.

DR. P. S. DESHMUKH: As I said, we have not received this representation but the Committee has received it and it has yet to finalize its decision.

SHRI K. MADHAVA MENON: Are the Government aware that these areas mentioned in the question are most heavily arecanut growing areas?

DR. P. S. DESHMUKH: I think we are aware that these are heavily arecanut growing areas.

SHRI N. C. SEKHAR: I want to ask two questions. What is the total number of Members in the Arecanut Committee and the number of those who actually really represent the cultivators as well as the merchants? The hon. Minister has said that there is some representation of the Chamber of Commerce on this Committee but I want to know the real representatives of the arecanut cultivators as well as merchants and traders in that.

DR. P. S. DESHMUKH: It will take some time for me to make a total of the number of members but I will say this. There are 7 persons representing the trade in arecanut, one each being nominated by the Governments of Madras, Mysore, and Travancore-Cochin, the All India Supari (Betel-nut) Federation, the Federation of Indian Chambers of Commerce and Industry, the Palghat Chamber of Commerce and the Kanara Chamber of Commerce. SHKI K. MADHAVA MENON: As the Government is aware that this is one of the heavily arecanut growing areas, why is no person from that area nominated on the Committee?

DR. P. S. DESHMUKH: I don't think there is any ground for complaint. We see to it that there is proper representation but in spite of what we have done, if there is any case for giving representation to any particular area, the Arecanut Committee will consider it.

SHRI N. C. SEKHAR: May I know whether the Minister is aware that these places mentioned in the question form the biggest arecanut cultivation area and no proper representation is allowed to it whereas the representation given to these interests as mentioned by the Minister are through those people who have nothing to do with the merchants or the trade or the cultivators?

MR. CHAIRMAN: That is a statement of his view.

DR. P. S. DESHMUKH: Yes.

## **ELECTRIC SIGNALLING EQUIPMENT**

◆708. DR. RAGHUBIR SINH: Will the Minister for RAILWAYS be pleased to state:

(a) whether there is a scheme to manufacture electric signalling equipment for the railways in India;

(b) if so, whether any trial orders for such equipment have been placed with any firms in India; and

(c) if the answer to part (b) above be m the affirmative, what are those items for which the orders have been placed?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) Yes.

(b) Not yet.

(c) Does not arise.

DR. RAGHUBIR SINH: May I know what is the total cost of equipment which has been so far imported and which is now going to be manufactured in India?

SHRI O. V. ALAGESAN: We want to manufacture such of the items as are at present imported. We are making attempts. We are sounding firms on that. I am unable to give the total cost of the imports under these items.

DR. RAGHUBIR SINH: Do we propose to manufacture here the colour signals also?

SHRI O. V. ALAGESAN: Yes, signal colour light long range, three aspect fitted with red, yellow, green units etc.

## NATIONAL EMPLOYMENT SERVICE

\*709. SHRI V. K. DHAGE: Will the Minister for LABOUR be pleased to state:

(a) whether any International Labour Organisation experts came to India to assist the National Employment Service in its work; and

(b) if so, who are those experts and what specific work they have done during their stay in India?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI) : (a) and (b). No. The Ministry of Labour have, however, asked for the services of two I.L.O. experts to assist the National Employment Service in (a) collecting and analysing information concerning employment and unemployment and (b) initiating a programme of occupational research and analysis and counselling. The experts are expected to arrive in the next few months.

SHRI V. K. DHAGE: Is it a fact that one Mr. Clifford is already working at Ahmedabad on one of the schemes proposed?

SHRI ABID ALI: Not concerning this item, Sir.

SHRI S. MAHANTY: Then what item?

MR. CHAIRMAN: What item? You spring a surprise on the Deputy Minister. What is Mr. Clifford doing in Ahmedabad? That is what he asks.